

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UN-STARRED QUESTION NO. 937
ANSWERED ON 26TH JULY, 2021 / SRAVANA 4, 1943 (SAKA)

SETTING UP OF DFI

937. SHRIMATI SANGEETA KUMARI SINGH DEO:

DR. SUKANTA MAJUMDAR:

SHRI RAJVEER SINGH (RAJU BHAIYA):

SHRI BHOLA SINGH:

SHRI RAJA AMARESHWARA NAIK:

DR. JAYANTA KUMAR ROY:

SHRI VINOD KUMAR SONKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether a professionally managed Development Financial Institution (DFI) is necessary to act as a provider, enabler and catalyst for infrastructure financing in the country and if so, the reaction of the Government thereto;

(b) whether the Government is also planning to create an Asset Monetization Dashboard for tracking the progress and to provide visibility to investors and if so, the details thereof;

(c) whether the Government has proposed to set up a DFI and aims to have a lending portfolio of at least Rs. 5 lakh crore in three years time and if so, the details thereof;

(d) whether the Government has planned to launch a 'National Monetization Pipeline' of potential brownfield infrastructure assets and if so, the details thereof; and

(e) the other important steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Dr. BHAGWAT KARAD)

(a) and (c): The National Bank for Financing Infrastructure and Development Act, 2021 has been enacted by Parliament in March, 2021 to set up a professionally

managed Development Financial Institution to support the development of long term non-recourse infrastructure financing in India including development of the bonds and derivatives markets necessary for infrastructure financing and to carry on the business of financing infrastructure.

(b), (d) and (e): As informed by NITI Aayog, pursuant to the announcement under the Union Budget 2021-22, the Government has developed an Asset Monetisation Dashboard to enable real time monitoring of monetisation transactions and to provide visibility to investors. NITI Aayog has further informed that a National Monetisation Pipeline (NMP) of potential brownfield infrastructure assets has been finalized. The NMP has been created for a 4 year period from FY 2021-22 to FY 2024-25. The NMP is envisaged to serve as a roadmap for the Asset monetization of various brownfield infrastructure assets across sectors including roads, railways, aviation, power, oil & gas, and warehousing.
